## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

F-aawtham Kumas Fmiban Vijay A.K

Counsel for petitioners Suite .m. 3/1/18

B. HARIKRISHNAN

M. ARIKARASUDAN.

**ORDER** 

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for arguments. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

> -sa-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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